

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-90/1996/1265/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri Murtaza Ahmed Choudhury,
District & Sessions Judge,
Lakhimpur, North Lakhimpur.

Dated Guwahati, the 28th February, 2018.

Sub:- **Casual Leave along with headquarter leave permission.**

Ref:- Your Letter No.DJL/1576/2018, dated 27.02.2018.

Sir,

With reference to the above, I am directed to inform you that, your prayer for 3 (three) days Casual Leave on 28.02.2018, 03.03.2018 and 05.03.2018 along with headquarter leave permission w.e.f. the morning of 28.02.2018 till the evening of 05.03.2018 has been granted/rejected.

Yours faithfully,

WJ 28.2.18

JOINT REGISTRAR (VIGILANCE)

WJ
27/02/18